

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 365**  
TO BE ANSWERED ON: 12.12.2018

**WEBSITES RELEASING FILM CONTENT ILLEGALLY**

**365 DR. C. GOPALAKRISHNAN:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware that new film contents are being released online illegally in the country;
- (b) if so, the number of complaints received from film producers regarding release of film contents illegally during the last three years; and
- (c) the action taken on the websites releasing content of films illegally?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI S.S. AHLUWALIA)

(a) and (b): Yes, Sir. The Ministry of Information and Broadcasting has received representations from various associations of the Film Industry on the issue relating to film piracy from time to time. One such complaint was also brought to the notice of Committee constituted as per section 69A rules of Information Technology Act, 2000 for blocking of access of information on Internet.

(c): Government does not control content hosted on the websites. Government has blocked illegal websites from time to time as and when directed by various courts.

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